

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

124

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/616/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M/S. K. K. M. R. R. M. P. W. S. S.	for Respr	KS
2.	M. I. C. B. H. A. S. A. S. A.	P. C. S. J. W. P. E. L. I.	

ORDER

Counsel for petitioner present. Counsel for respondent present and filed a memo in relation to the maintainability of the CP. Copy of the same is furnished to the other side. Both the counsel prayed time for making submissions in the main CP. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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